

has been told that it has no right over the contractor or even to discuss the contract ?

SARDAR SWARAN SINGH: I think, Sir, it is the other way round. Actually we have accepted their recommendation. Unfortunately there were some residents living in one of these hostels who did not recognise that committee and made separate representation. We said that howsoever much we may sympathise with their views, the regularly constituted House Committee was the one which we would take notice of.

DR. SHRIMATI SEETA PARMA-NAND: Is it a fact that there have been innumerable complaints against the contractor at the Constitution House but the same contractor has been given contract this year at Western Court?

SARDAR SWARAN SINGH: I do not know if the hon. the Lady Member has got much experience of either the Western Court or of the Constitution House. I thought she was living in a flat. But if this information had been passed on to her by another member, I would take that information.

DR. SHRIMATI SEETA PARMA-NAND: It is not necessary to be a resident there. We have friends who live there and as the question has arisen in this House and as those friends may not be present here, I think I can represent them and get the information from the hon. Minister if he could kindly give it. Why has the same contractor been given the contract?

SARDAR SWARAN SINGH: Catering is a fairly difficult job. Tastes vary; people come from different parts. Somebody likes chillies while other don't. Somebody likes more salt; other like less salt. There are always complaints and there are always good certificates and on balance I think the present procedure that we adopt of accepting the recommendations of the House Committee appears to be the most practical one. If the hon. the Lady Member could suggest something else. I am prepared to consider it.

CO-OPERATIVE SOCIETIES AMONG SMALL SCALE INDUSTRIES

♦48. PROF. N. R. MALKANI : Will the Minister for COMMERCE AND INDUSTRY be pleased to state the number of Co-operative Societies organised among small scale industries in 1955-56 ?

I THE MINISTER FOR CONSUMER INDUSTRIES (SHRI N. KANUNGO) : Information is not readily available as Organisation of Co-operative Societies among small scale industries is the concern of State Governments.

PROF. N. R. MALKANI: May I know how much financial aid has been given or is there no information about that also, for the co-operative societies?

SHRI N. KANUNGO: I have got information regarding financial aid given to the States. In 1955-56 the following aid was given :—

	Grant Rs.	Loan Rs.
Government of—		
U.P.	61,00	1,77,000
Hyderabad	1,02,672	1,60,850
Andhra	1,02,500	1,67,500
Bombay	1,53,220	2,47,670
and so on.		

PROF. N. R. MALKANI: May I know whether there has been any particular success in co-operative societies in any particular province or in any particular trade?

SHRI N. KANUNGO: I suppose it is too early to judge. A proper assessment, to my mind, can be made two years after the establishment of a society.

PROF. G. RANGA: In view of the fact that it is the policy of the Government to encourage the formation of co-operatives in the small scale industries, would Government consider the advisability of collecting the information from the States as to the progress that they made in organising these people into co-operatives and making progress?

SHRI N. KANUNGO: As I have said, a proper assessment of the success or otherwise of the societies, apart from the numerical factor of organisation, can be made after a while.

NAGAS WHO HAVE LAID DOWN THEIR ARMS

♦49. SHRI VIJAY SINGH: Will the PRIME MINISTER be pleased to state the number of Nagas who have laid down their arms in response to the appeal made by Major-General R. K. Kochhar, General-Officer-Commanding, Assam?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : In response to the declaration made by General-Officer-Commanding, Assam, '901 guns have been surrendered by the Nagas. 744 guns were surrendered by the Nagas in the Tuensang Frontier Division in North East Frontier Agency and 157 from the Naga Hills District in Assam.

SHRI VIJAY SINGH: May I know how many have been arrested or killed in this time?

SHRIMATI LAKSHMI MENON: I have not got the information.

SHRI H. N. KUNZRU: Have Government any estimate of the arms possessed by the Nagas in the Naga Hills district at present?

SHRI JAWAHARLAL NEHRU: It is difficult to estimate that. Some estimates, I think, have been made, but as the hon. Member probably knows, these are the old guns left by the Japanese or the Americans there.

PROF. G. RANGA: Have Government satisfied themselves that no new arms are being obtained by these people or being smuggled into that area from the neighbouring areas?

SHRI JAWAHARLAL NEHRU: So far as we know we have no information about that.

DR. P. C. MITRA: May I know in what manner those Nagas are treated who laid down their arms?

SHRI JAWAHARLAL NEHRU: There is no question of treatment. They went back home.

SHRI RATANLAL KISHORILAL MALVIYA: Are the Government aware that only three or four days back Naga women raided coalfields near Chir-apunji? May I know what arms they used and what action has the Government taken?

SHRI FAKHRUDDIN ALI AHMED: I think the hon. Member is mixing Naga with Khasi Hills. That was in Khasi Hills, not in Naga Hills.

MR. CHAIRMAN : Mr. Vijay Singh

SHRI VIJAY SINGH: I want to know whether the Government is satisfied with the progress that has been made in this regard?

MR. CHAIRMAN: I called your next question.

ASSESSMENT OF RAW MATERIALS IN RAJASTHAN

*50. SHRI VIJAY SINGH: Will the Minister for PLANNING be pleased to refer to the reply given to Starred Question No. 187 in the Rajya Sabha on the 5th December 1955 and state whether any survey has been conducted to assess the basic minerals and raw materials in Rajasthan to determine the suitability or otherwise for some specific projects and works included in the Second Five Year Plan?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA) : Yes, Sir. The Geological Survey of India and the Indian Bureau of Mines have been investigating some of the mineral deposits in Rajasthan with a view to assessing the quality and quantity of the ore minerals and generally to estimate their potentialities.

SUPPLY OF SEWING MACHINES TO WOMEN OF LOW INCOME CLASS

*51. SHRI DEOKINANDAN NARAYAN: Will the Minister for COMMERCE and INDUSTRY be pleased to state:

(a) whether the National Small Industries Corporation has recommended to the Government of India the supply of sewing machines to women of low income class ; and

(b) if so, on what conditions these machines are going to be supplied?

THE MINISTER FOR CONSUMER INDUSTRIES (SHRI N. KANUNGO): (a) At the instance of the Government of India the National Small Industries Corporation Limited, is implementing a scheme for the supply of sewing machines on hire-purchase basis to people in the lower income groups.

(b) A statement is laid on the Table of the House.